

### Rajasthan's Request for more Cloth

8213. SHRI JAI NARAIN ROAT: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have received any demand from the Rajasthan State Government for the supply of more cloth to enable the State Government to meet the public demand in that State; and

(b) if so, the details thereof and what action Government have taken so far in the matter and when Government propose to meet the increased demand of the State?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b). The reference is presumably to controlled cloth since there is no system of allocation of non-controlled cloth to State Governments. Government have not recently received any demand from the Rajasthan State Government for the supply of more controlled cloth. Controlled cloth is being supplied to the State of Rajasthan in accordance with the criteria adopted for distribution of controlled cloth to all the States. This allocation is done after taking into account the population and having regard to the production level of such cloth fixed for the year, and the availability of cloth during the particular month.

### Construction of Calicut Airport

8214. SHRI EBRAHIM SULAIMAN SAIT:

SHRIMATI SUSEELA GOPALAN:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the proposal for airport near Calicut has been cleared by the Finance Ministry and Government;

(b) if so, when is the work expected to commence; and

(c) steps taken for expeditious work in since long and growing need for the air view of the project having been delayed service?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) The proposal for construction of an aerodrome at Karipur near Calicut has been sanctioned by the Government;

(b) and (c). The work will be awarded for execution after completing the codal formalities.

### Export of Cobra Skins

8215. SHRI RAM NAGINA MISRA: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are permitting export of cobra skins abroad;

(b) if so, the amount of foreign exchange earned during the last five years, year-wise;

(c) the particulars of the agencies engaged in this trade; State-wise; and

(d) total quantity of skins exported during the last five years, year-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) No, Sir. Export of snake skins is banned.

(b) to (d). Do not arise.

आर्मी आर्डनेन्स कोर के गैर-सैनिक स्टोर कोपरो की वरिष्ठता सूची प्रकाशित न किया जाना

8216. श्री त्रिलोक चन्द्र : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आर्मी आर्डनेन्स कोर के गैर-सैनिक स्टोर-कीपरो की वरिष्ठता सूची गत चार वर्षों से अब तक प्रकाशित नहीं की गई है और क्या नियमों के अनुसार ये सूचियां प्रत्येक दो वर्ष के अन्तराल से प्रकाशित की जानी चाहिये ;

(ख) क्या सरकार का विचार उक्त वरिष्ठता सूची प्रकाशित करने का है और